

**Corrigendum to Notice of demand dated September 08, 2026 issued under
Recovery Certificate no. 9296 of 2026**

Wherein a notice of demand dated September 08, 2026 has been issued against **Manish Mishra (PAN: AMPPM6823L)**, **Gaurav Gupta (PAN: AKHPG5185D)**, **Subhash Agarwal (PAN: AAEP A6699R)**, **Pooja Aggarwal (PAN: AGMPA6216C)** and **Rakesh Kumar Gupta (PAN: AAEPG2752R)** for non-payment of amount directed to be disgorged jointly and severally vide Order No. WTM/AB/ISD/ISD-SEC-5/31442/2025-26 dated May 29, 2025 in the matter of trading based on stock recommendations using social media YouTube in the scrip of Sadhna Broadcast Ltd.

And whereas, a representation has been received from one of the defaulter namely **Subhash Agarwal (PAN: AAEP A6699R)** dated September 09, 2026 regarding payment of 50% of the penalty amount in compliance with the directions passed by Hon'ble Securities Appellate Tribunal vide dated October 29, 2025 in Appeal No. 352 of 2025 (along with Misc. Application Nos. 862, 863, 864 and 865 of 2025). The Recovery proceedings against him stands cancelled in terms of Cancellation Certificate dated September 10, 2026 issued in the matter.

Modification in interest calculation-

This is to certify that a sum of **Rs. 2,19,61,280/- (Rupees Two Crore Nineteen Lakhs Sixty-One Thousands Two Hundred and Eighty Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum as detailed below is due to SEBI, jointly and severally as under:

Description of Dues	Amount(in Rs)
Amount directed to be disgorged by WTM vide Order No. WTM/AB/ISD/ISD-SEC-5/31442/2025-26 dated May 29, 2025 in the matter of trading based on stock recommendations using social media YouTube in the scrip of Sadhna Broadcast Ltd.	1,49,38,966/-
Interest from November 2022 to September 2026 @ 1% p.m.	70,21,314/-
Recovery Cost	1,000/-
Total	2,19,61,280/-

The defaulters namely **Manish Mishra (PAN: AMPPM6823L)**, **Gaurav Gupta (PAN: AKHPG5185D)**, **Pooja Aggarwal (PAN: AGMPA6216C)** and **Rakesh Kumar Gupta (PAN: AAEPG2752R)** are hereby directed to pay the total amount as mentioned above within 15 (Fifteen) days of the receipt of this Notice (**DD shall be drawn in favour of the "SEBI Recovery Proceeds" Account payable at Mumbai (OR) EFT/NEFT/RTGS to Account No. SEBIRRDDSG9296 of ICICI Bank (IFS Code: ICIC0000106) (OR) online payment facility available on the "Recovery Payment" module on the website:**



<https://siportal.sebi.gov.in> (OR) payment link available on the following path: **SEBI Website-->Enforcement-->Recovery Proceedings-->Pay Now**) failing which the Recovery Officer shall proceed to recover the amount due in accordance with the provisions of **section 28A of the Securities and Exchange Board of India Act, 1992.**

The remaining contents of notice of demand dated September 08, 2026 remained unchanged.

Dated: September 10, 2026



Signed

Recovery Officer

राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi

CC to

Manish Mishra (PAN:AMPPM6823L) C 11 The North Park Adani Shantigram S G Highway Vaishnav Devi Circle Ahmedabad, Gujarat- 382421	Gaurav Gupta (PAN:AKHPG5185D) 15 A Bela Road Civil Lines, Delhi 110054
Rakesh Kumar Gupta (PAN: AAEPG2752R) 15 A Bela Road Civil Lines Delhi 110054	Pooja Aggarwal (PAN:AGMPA6216C) 493 FF, Kothi block B Meera Bagh, Paschim Vihar Delhi 110063